NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P. 714/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SH. RAVIKUMAR DURAISAMY

Member (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

NAME OF THE PARTIES:

Bright Steel Processors

V/s

Ganayaka Steel Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

6.70 per bet-from.

C.J. Daveson De for Jekitroner.

COMMON ORDER

TCP 712/I&BC/NCLT/MB/MAH/2017 TCP 714/I&BC/NCLT/MB/MAH/2017

- 1. Learned Representative from the side of the Creditor is present. Seeking time to comply the provisions of the IB Code.
- Since the Petition is transferred from the Hon'ble High Court, time is granted to make compliance on or before 03.08.2017.
- 3. Thereafter the matter is listed for hearing on 07.09.2017.

Sd/-

Sd/-

RAVIKUMAR DURAISAMY

Member (Technical)

M.K. SHRAWAT Member (Judicial)